

**HIGH COURT OF MANIPUR
AT IMPHAL**

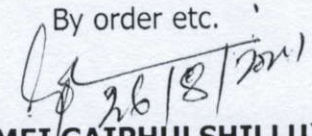
NOTIFICATION No. 120

Imphal, the 26th August, 2021

No. HCM/C-11/2013-A&E(Judl)/ 93791 High Court of Manipur is pleased to constitute a **High Court Level Monitoring Committee** for the State of Manipur for monitoring the Centrally Sponsored Scheme (CSS) for the Development of Infrastructure Facilities for the Judiciary comprising the following Hon'ble Judges and Officers :

- | | |
|---|---------------|
| 1. Hon'ble The Chief Justice, High Court of Manipur | - Chairperson |
| 2. The Hon'ble Portfolio Judges, High Court of Manipur | - Members |
| 3. The Registrar General, High Court of Manipur | - Convener |
| 4. The Commissioner / Secretary (Works),
Government of Manipur | - Member |
| 5. The Secretary (Law), Government of Manipur | - Member |
| 6. The Secretary , Planning & Development
Authority, Government of Manipur | - Member |

By order etc.


(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL

Memo No. : HCM/C-11/2013-A&E(Judl)/ 93792 - 802 Date : 26.08.2021

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
4. The Private Secretary to Hon'ble Mr. Justice M.V Muralidaran, High Court of Manipur.
5. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
6. The Registrar (Judl.), High Court of Manipur.
7. To all the members of the High Court Level Monitoring Committee.
8. The Court Manager. High Court of Manipur.
9. The System Analyst, High Court of Manipur for uploading the same on official website.
10. The Superintendent Estt. – II, High Court of Manipur.
11. The Concerned File/ Guard File/ Notice Board.


REGISTRAR GENERAL